

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD

E-Hearing
REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70462 of 2021

(Arising out of Order-in-Appeal No.NOI-EXCUS-002-APP-518-519-21-22 dated
11.08.2021 passed by Commissioner (Appeals) CGST, Noida)

Shri Shanky Kumar, Director

.....Appellant

VERSUS

Commissioner of Central Excise, Noida

....Respondent

APPEARANCE:

Shri Kapil Vaish, Chartered Accountant for the Appellant

Shri A. K. Choudhary, Authorized Representative for the Respondent

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING	:	27.02.2025
DATE OF PRONOUNCEMENT	:	02.05.2025

The appeal is allowed. For order, see order of date in
Service Tax Appeal No.70635 of 2021.

(P. K. CHOUDHARY)
MEMBER (JUDICIAL)

LKS